GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6741 ANSWERED ON:07.05.2015 SAANSAD ADARSH GRAM YOJANA Chavan Shri Harishchandra Deoram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to employ project management company/special coordination committee in order to systematically handle and monitor the schemes under the Saansad Adarsh Gram Yojana (SAGY) in the country;
- (b) if so, the details thereof along with the current status of the SAGY in selected Gram Panchayats, in the country;
- (c) the number of standard operational procedures issued by the Government in this regard;
- (d) whether the Government has asked to submit a monthly reports of progression of the work under SAGY; and
- (e) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a) No Madam. The Government has no proposal to employ on payment basis any project management company/special coordination committee in order to syste- matically handle and monitor the schemes under the Saansad Adarsh Gram Yojana (SAGY) in the country. The Guidelines of Saansad Adarsh Gram Yojana provide for constitution of four committees for overseeing the implementation of the Scheme. There will be two committees at the National Level-One Headed by Minister, Rural Development and the second one headed by Secretary Rural Development. In addition, there will be two committees in the State-one State Level Empowered Committee (SLEC) headed Officer. Charge Officer will be designated to assist the Collector.
- (b) The question does not arise. As regards the current status of the SAGY in selected Gram Panchayats, in the country, the Village Develop- ment Plan(VDP) is being prepared for every identified GP, based on the local context, potential and needs and with special focus on enabling every poor household to come out of poverty. The draft VDP will be presented to the Gram Sabha for discussion and clearance. The approval of the VDP will be done by the District level committee, after which the actual implementation of all activities envisaged therein will start.
- (c) The implementation of SAGY is intended through the convergence of existing Government Schemes without allocating additional funds. The execution of projects/activities listed in the VDP will be governed by the guidelines of the above Government Schemes/Guidelines. The guidelines of SAGY are the standard operational procedures issued by the Government in this regard. In addition, till now in case of 11 Schemes of different Ministries/Departments, the Guidelines have been amended/ appropriate advisories issued to enable priority to be accorded to SAGY Gram Panchayats.
- (d) to (e) As regards the monitoring of the Scheme at the national level, a SAGY Cell has been created in the Ministry of Rural Development having sufficient number of Officers and with dedicated team of Project Professionals for monitoring status of Gram Panchayats development. Dynamic website www.saanjhi.gov.in has been cre ated and the login credentials to this website have been created and circulated among all Members of Parliament, State Nodal Officers, District Collectors and Charge Officers. The users can use Feedback portion on website for any query, which is monitored on weekly basis. A single point of contact email has been created i.e., pmusaanjhi@gov.in. All the emails are being received at the central level and various resource persons are being delegated the task for monitoring and correspondence. Status of emails received, replied and resolved is being monitored on weekly basis so as to ensure faster resolution of issues being faced by stakeholders during the scheme implementation. The common broadcast email has been established for communicating with Members of Parliament, State Nodal Officers of SAGY, Collectors and Charge Officers. Individual web portals (GP Portal) have been created for each identified Gram Panchayat, the data on GP portal is being uploaded by Charge Officers. Video Conferencing Network has been established with State Government and District Collectors. Every month, MoRD takes review of the progress of SAGY with State Nodal Officers (SNO). On bi- monthly basis, direct Video Conferencing are being taken by SAGY division to monitor the progress and implementation of SAGY. The Minister of Rural Development is taking review of the progress of each state by inviting Members of Parliament, State Government, Collectors and Charge Officers. These reviews are planned in each state. The first review has taken place with Haryana on 1st April, 2015. A midterm evaluation of perfor- mance would be conducted through a competent independent agency. Also a post-project assessment of performance and outcomes would be similarly undertaken.